

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1508
ANSWERED ON:21.08.2012
KILLING OF CIVILIANS
Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there is an increasing trend of killing civilians by the para-military forces in Jammu and Kashmir;
- (b) if so, the number of persons so far killed particularly during the last six months;
- (c) the number of cases where action was taken against the para-military forces for such killings in the name of terrorists;
- (d) whether any fresh guidelines have been issued to the para- military forces to restrain themselves from such untoward instances; and
- (e) if so, the details thereof and steps taken/being taken by the Government to ensure that innocent people are not killed by the para-military forces?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a): No, Madam. Law & Order is a State subject. The Central Government supports the Government of Jammu and Kashmir by providing Central Para-Military Forces for tackling law & order situations and for other security operations. These para-military forces operate under the control and in aid of the State Police.
- (b) & (c): During the last 6 months, there has been no report of any civilian death caused by para-military forces during action in J&K. However, one person died in an incident of firing by para- military (CISF) personnel while dispersing a mob of agitators in front of the NHPC gate at Boniyar in Baramulla District of J&K on 2nd January,2012. A Criminal prosecution has been launched against 5 personnel of the concerned Unit.
- (d) to (e): The para-military forces are regularly sensitized to the human rights subject and the policy of zero tolerance to human rights violation. The para-military forces are strictly instructed to follow the prescribed Standard Operating Procedure. They are also imparted training in modern crowd control techniques and the use of non-lethal weapons.